

Office Note

Secretary,  
DLSA, Latehar

Madam,

I have to say that Refreshment/Tea/ Water etc. are required for the litigants and the members of benches of Monthly Lok Adalat scheduled to be held on 23/02/2019 at the premises of Civil Court, Latehar.

Kindly this matter may be put up before Chairman DLSA-cum- Principal District Judge, Latehar for his kind honour's approval for arranging/ purchasing the same.

Submitted

  
18/02/19  
DLSA, Clerk

Chairman DLSA -Cum-Principal District Judge, Latehar

Respected Sir,

Perused the submission of DLSA, Clerk after perusal it seems that the aforesaid items are necessary items for Monthly Lok Adalat scheduled to be held on 23/02/2018 at the premises of Civil Court, Latehar.

It is therefore submitted if approved, the same may be arranged/purchased from open market.

Permitted  
A  
Chairman  
DLSA  
18/02/19

Submitted

  
18.2.19  
Secretary  
DLSA, Latehar

Office Note

Secretary,  
DLSA, Latehar  
Madam,

The Monthly Lok Adalat was held on 23/02/2019 in the premises of the Civil Court, Latehar. As per the approval of Learned Principal District Judge-cum-Chairman, DLSA, Latehar Snacks/Tea etc. for litigants and the Member of the Benches had been purchased from Ayushma Sweets (Awadh Bihari Prasad) in the following quantity and Bill/ Voucher of the said item have been submitted by the said supplier which is as under:

Sl. No.	Name of the Supplier	Bill/ Voucher no.	Item	Rate	Total Price
1	Ayushma Sweets  (Sri Awadh Bihari Prasad, Latehar)	Bill no. 623 dated: 23/02/2019	Nasta 75 Packet	Rs.21/- per Pkd	21 x75/- = Rs.1575/-
			Tea- 96 cup	Rs. 5/- per cup	96 X 5/- = Rs.480/-
			Water Bottle- 04 Pcs	Rs. 12/- per pc	04X12/- = Rs.48/-
			Biscuits - 05 Pkt.	Rs. 25/- per Pkt.	5X25/- = Rs. 125/-
<b>Total</b>					<b>Rs. 2,228/-</b>

The above expenditure for. **Rs. 2,228/- (Two Thousand Two Hundred Twenty Eight only)** only was incurred in organizing Monthly Lok Adalat on 23/02/2019. Further I would like you to submit that the said expenditure shall meet from the Allotment received from JHALSA Ranchi under bill code 27N201400114020760 (Mediation fee, Advocate fee & Lok Adalat etc.)

Submitted

*13/03/19*  
DLSA, Clerk

Principal District Judge -cum- Chairman, DLSA , Latehar  
Respected Sir,

The report of DLSA, Clerk and the Bill/ Voucher submitted by the supplier of above may kindly be perused. Original copy of the bill/voucher is attached with this note. A total expenditure of **Rs. 2,228/- (Two Thousand Two Hundred Twenty Eight only)** only was incurred in organizing the Lok Adalat held on 23/02/2019.

It is therefore submitted that, if approved, the Bill/ Voucher may be passed and the said amount may be sanctioned by your honour for the said supplier.

*Approved & Sanctioned*

Submitted  
*13.3.19*  
Secretary,  
DLSA, Latehar

बिल / कैंसलेस

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7488059004

# अवध बिहारी प्रसाद

जायिष्वा खीरस

बालिका छात्रावास के सामने, मेन रोड, लातेहार-829206 (झारखण्ड)

नं०-

623

दिनांक 23/07/19

नाम श्री प्रेम जिला विधि सेवा प्राधिकार

पता लातेहार

क्र.	विवरण	मात्रा	दर	रकम
(1)	मास्का पेस्ट { पींग बकरी काला मिमरी }	75	21/-	1575/-
(2)	पिस्तुर	05	25/-	125/-
(3)	पानी कातल	4	12/-	48/-
(4)	चाय	26	5/-	130/-
शुद्ध लेटे			कुल योग :	2278/-

रुपये (शब्दों में)

दो हजार दो सौ  
अठ्ठाईस रुपये मात्र

23/07/19  
हस्ताक्षर

Respected Sir,

Bill of Rs 2,228/- (Rs. Two thousand two hundred twenty eight) only for expenses in Monthly Lok Adalat for refreshment of litigents & member of benches on 23/2/19.

M  
13.3.19

Secretary  
D.L.S.A, Latehar

Bill of Rs. 2,228/- (Rs. Two thousand two hundred twenty eight) only sanctioned & passed.

*M. S. Chahal*

Chairman  
D.L.S.A, Latehar  
26/03/19